

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4907
TO BE ANSWERED ON 23.03.2026

Geo-Spatial Monitoring of CAMPA Work

4907. SHRI P P CHAUDHARY:
SHRI P C MOHAN:
SHRI PRAVEEN PATEL:
SHRI RODMAL NAGAR:
SHRI NABA CHARAN MAJHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total number and area of plantation sites geo-tagged and uploaded on the e-Green Watch portal under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) fund during the last three years, State/UT-wise, including Pali Lok Sabha Constituency and Bengaluru;
- (b) the details of validation protocol adopted by the Forest Survey of India for analysing geo-spatial polygons including parameters used to verify location accuracy, area conformity and year-wise tagging;
- (c) whether geo-spatial scrutiny has led to revision, rejection or rectification of plantation entries;
- (d) if so, the details thereof including the extent of corrections carried out; and
- (e) the manner in which the portal has improved fund tracking, survivability monitoring and outcome-based assessment of afforestation works?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) and (b) The State-wise details of total number and area of plantation sites identified for compensatory afforestation uploaded on the e-Green Watch portal under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) during the last three years, from 2023-2025 are given in **Annexure-I**.

The geo-spatial polygons of the plantation sites identified for compensatory afforestation are uploaded in the e-Green Watch portal by the respective State Governments and UT Administrations. The monitoring of plantation sites uploaded on the e-Green Watch portal is carried out by the Forest Survey of India using geospatial analysis of high-resolution satellite imagery. The process includes verification of polygon location, boundary alignment, conformity of the area etc by the Forest Survey of India as per the details provided by the State Forest Departments.

(c) to (e)

During the monitoring process, remarks are provided by the Forest Survey of India against each polygon indicating discrepancies or observations noticed during geospatial analysis. These remarks are visible to the respective State Forest Departments on the portal. Based on these remarks, the States rectify the identified issues and update the data on the portal. Polygons earlier marked as incorrect or pending are periodically revisited by Forest Survey of India. Subsequently, the State Forest Departments rectify the errors and re-upload the corrected polygons. The e-Green Watch portal is dynamic in nature with continuous uploading and updating of plantation polygons by State Forest Departments.

The e-Green Watch portal is a web-based and user-friendly application that enables the detection of changes in the plantation sites taken up for compensatory afforestation over different time periods which enables effective tracking, monitoring and evaluation of the afforestation works undertaken under State CAMPA.

Annexure referred to in the reply of part (a) and (b) of the Lok Sabha Unstarred Question No. 4907 asked by Shri P P Chaudhary, Shri P C Mohan, Shri Praveen Patel, Shri Rodmal Nagar and Shri Naba Charan Majhi: regarding Geo-Spatial Monitoring of CAMPA Work

e-Green Watch Plantation sites data 2023 to 2025							
Sl. No.	State	Year 2023		Year 2024		Year 2025	
		No of Polygons	Area (in ha.)	No of Polygons	Area (in ha.)	No of Polygons	Area (in ha.)
1	Andhra Pradesh	329	19073.563	142	2696.447	41	605
2	Arunachal Pradesh			1096	42063.4	990	30921
3	Assam			14	294.4		
4	Chhattisgarh	563	20560.292	433	27542.483	382	16961.87
5	Goa			82	367	72	450.5
6	Gujarat	115	3871.726	70	1696.266	175	2606.15
7	Haryana	3510	25777.6	296	811.549	2053	6563.703
8	Himachal Pradesh	188	1388.607	209	1374.14	639	5222.622
9	Jharkhand	452	18730.803	460	18149.246	196	5631.782
10	Karnataka	1433	32808.353	94	2635.11	1451	37071.522
11	Madhya Pradesh	1949	65029.766	671	27372.208	271	8599.786
12	Maharashtra	1777	25942.87	1024	17596.63	1281	19406.1
13	Manipur	130	3216			302	5435.942
14	Meghalaya	21	171.4				
15	Odisha	1407	79288.61	725	26718.893	435	14743.44
16	Punjab	764	6040.163	3549	24678.439	1711	11116.197
17	Rajasthan	1511	69775.28	2061	84868.553	1279	55989.756
18	Sikkim	329	11172.8	47	563.338	55	560.736
19	Tamil Nadu	43	781.682	48	454.99
20	Telangana	1408	19506.21	2532	22659.15	2281	86333.36
21	Tripura	247	2555.28	122	1042.05	154	1424.19
22	Uttar Pradesh	2587	31206.53	6964	70553.424	4102	44075.93
23	Uttarakhand	826	6115.322	302	2541.631	395	2312.227
24	West Bengal			131	951.88		
25	Jammu & Kashmir	904	20984.9	352	4516.3	299	3648.73
Total		20493	463997.757	21424	382147.527	18564	359680.543